

OFFICE ORDER

In pursuance of instructions contained in Hon'ble High Court letter No. HHC/Admn.6 (20)/77-XX-31144 dated 15/16.12.2021 and the proposal submitted by the Senior Civil Judge-cum-Chief Judicial Magistrate, Kangra at Dharamshala qua availing special casual leave during the winter vacation w.e.f 17.01.2022 to 11.02.2022 and Second Saturday and Sunday falling on 12.02.2022 and 13.02.2022, the following duty roster shall be observed by the Magisterial Courts in Kangra Division falling in winter zone:-

Sr. No.	Name and designation of Judicial Officer	Period of leave during Winter Vacation	Period of duty during Winter Vacation	Name and designation of the Judicial Officer who will attend Criminal Work
1	Sh. Basant Verma, Senior Civil Judge-cum-CJM, Kangra at Dharamshala	17.01.2022 to 30.01.2022	31.01.2022 to 13.02.2022	Ms. Swati Barwal, Civil Judge-cum-JMFC(I), Dharamshala
2	Ms. Swati Barwal, Civil Judge-cum- JMFC(I), Dharamshala	31.01.2022 to 13.02.2022	17.01.2022 to 30.01.2022	Sh. Basant Verma, Senior Civil Judge-cum-CJM, Kangra at Dharamshala
3	Ms. Shikha Lakhanpal, Senior Civil Judge-cum-ACJM, Kangra	31.01.2022 to 13.02.2022	17.01.2022 to 30.01.2022	Ms. Shweta Narula, Civil Judge-cum-JMFC, Kangra
4	Ms. Shweta Narula, Civil Judge-cum-JMFC, Kangra	17.01.2022 to 30.01.2022	31.01.2022 to 13.02.2022	Ms. Shikha Lakhanpal, Senior Civil Judge-cum-ACJM, Kangra
5	Shri Vishal Bhamnotra, Senior Civil Judge-cum-ACJM, Palampur	17.01.2022 to 30.01.2022	31.01.2022 to 13.02.2022	Ms. Ritu Sinha, Civil Judge-cum-JMFC, Palampur
6	Ms. Ritu Sinha, Civil Judge-cum-JMFC, Palampur	31.01.2022 to 13.02.2022	17.01.2022 to 30.01.2022	Shri Vishal Bhamnotra, Senior Civil Judge-cum-ACJM, Palampur
7	Ms. Deepika Negi, Civil Judge-cum-JMFC, Baijnath	31.01.2022 to 13.02.2022	17.01.2022 to 30.01.2022	Shri Vishal Bhamnotra, Senior Civil Judge-cum-ACJM, Palampur -
8	Sh. Vivek Kaisth, Civil Judge-cum-JMFC, Jawali	31.01.2022 to 13.02.2022	17.01.2022 to 30.01.2022	Ms. Kanika Chawla, Senior Civil Judge-cum-ACJM, Nurpur
9	Sh. Ajay Kumar, Civil Judge-cum-JMFC, Jaisinghpur	17.01.2022 to 30.01.2022	31.01.2022 to 13.02.2022	Ms. Ritu Sinha, Civil Judge-cum-JMFC, Palampur

The Judicial Officers, who are going to avail Special Casual Leave during the second batch w.e.f. 31.01.2022 to 13.02.2022, shall leave their station in the morning of 31.01.2022.

(Yogesh Jaswal)
District and Sessions Judge,
Kangra Division at Dharamshala.
Unique ID: HP01039
Dated:- 10-1-2022

Endst. No. DSJ/EC/(2-15)/2022-

Copy forwarded for information to :-

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
3. The Addl. District and Sessions Judge-I, II & III, Kangra at Dharamshala .
4. The Addl. District and Sessions Judge, Fast Track Special Court (POCSO), Kangra at Dharamshala
5. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala with reference to his office letter No. Sr. Civil Judge/CJM/DMA/2022-178 dated 06.01.2022.
6. All the Senior Civil Judges-cum-ACJMs of this Division.
7. All the Civil Judges-cum-JMICs/JMs of this Division.
8. The Secretary, District Legal Services Authority, Kangra at Dharamshala.
9. The Mobile Traffic Magistrate, Dharamshala.
10. All the Presidents, Bar Association in Kangra District.
11. The Deputy Commissioner, Kangra at Dharamshala.
12. The Superintendent of Police, Kangra at Dharamshala.
13. The Superintendent of Jail, Dharamshala.
14. The Superintendent, Sub Jail, Nurpur.
15. The District Attorney, Dharamshala.
16. All the Assistant Public Prosecutor in this Division.

District and Sessions Judge,
Kangra Division at Dharamshala.